

**In the court of Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore
Case List dated 03-07-2020**

1st Session	2nd Session
Arguments/Hearing	Arguments/Hearing
1. CC 3821/2013 2. CC 584/2014 3. CC 2673/2020 4. CC 3822/2020 5. PCR. 131/2019	1. CC 1976/2019 2. Cr 346/2019 3. Cr 61/2020
	Hearing before charge
	1. CC.5399/2019

**Sd/-
Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore**

Note:All the advocate are requested to strictly follow SOP dated 28.02.2020 issued by Hon'ble High Court of Karnataka.